

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON’BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON’BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2017.2017 AT  
10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 195 of 2017 in CP No. 73/14/HDB/2017
NAME OF THE COMPANY	Mahesh Fats & Oils Limited
NAME OF THE PETITIONER(S)	Mahesh Fats & Oils Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	14

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Mr. Ajai Kishan, Ld. Counsel for the Petitioner sent a letter dt.20.11.2017 requesting for adjournment of the matter as he is out of Station and unable to attend for today’s hearing.

Post the case on 29.12.2017.

  
MEMBER (Technical)

  
MEMBER (Judicial)